

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 21.01.2019 (MONDAY)**

**Court – II**  
**10:30 AM**

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

**For Admission (After Notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) 247 of 2018	Akula Nagalaxmi Vs. Crompton Greaves Ltd.	Narender Singh Yadav	Tine Abraham(R-1)
2.	Comp. App. (AT) No. 389 of 2018	Dhananjay Mishra Vs. Dynatron Services Pvt. Ltd. & Ors.	Aman Vachher	Vikas Mehta

**For Directions**

3.	Comp. App (AT) No. 323 of 2018	Axestrack Software Solutions Pvt. Ltd. Vs. Harman Singh Arora & Ors.	Manisha Choudhary	Jatin Mongia R1 to 4.
----	--------------------------------	--	-------------------	--------------------------

**For Hearing (Part Heard)**

4.	Comp. App. (AT) No. 90-91 of 2018	Neptune Overseas Ltd. Vs. National Multi Commodity Exchange of India Ltd. <b>With</b>	NakulMohta	Mohit D Ram (R-1) SumeshDhawan (R-2)
5.	Comp. App. (AT) No. 324 of 2018	Neptune Overseas Ltd Vs National Multi Commodity Exchange Of India Ltd & Anr	Hitesh Buch	Sumesh Dhawan

**For Hearing**

6.	Comp. App. (AT) No. 25 of 2018	SmrutiShreyans Shah Vs. The LokPrakashan Ltd. &Ors. <b>With</b>	VivekSibal AnushreePrashitKapdia Priyanka Rathi	Mahesh Agarwal Rajeev Kumar NeehaNagpalPava nS.Gudiawaa Garima Bajaj
7.	Comp. App. (AT) No. 32 of 2018	SmrutiShreyans Shah Vs. The LokPrakashan Ltd. &Ors.	Anushree Kapadia	Mahesh Agarwal Rajeev Kumar NeehaNagpalPava nS.GudiawalaGar ima Bajaj
8.	Comp. App. (AT) No. 137 of 2018	Shri Balaji Cycle Pvt. Ltd. &Anr. Vs. ROC, NCT of Delhi & Haryana	S.P. Singh Chawla	Sanjib K. Mohanty
9.	Comp. App. (AT) No. 392 of 2018	Vijay Bangia Vs Suvidha Law House Pvt. Ltd. & Ors.	Apoorv Shukla	

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By Order  
-sd/-

Registrar